

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/10805/2024	SABITA BARADA VS STATE OF ODISHA	RABINDRANATH BARIK VS	SARANAKUL /68 /2024 () //
2	D-BLAPL/10806/2024	BIJAY DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /189 /2024 () //
3	D-BLAPL/10807/2024	NAGESWAR DUHUDI VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /215 /2024 () //
4	D-BLAPL/10808/2024	PAYAL SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //
5	D-BLAPL/10809/2024	BASUDEV SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /177 /2024 () //
6	D-BLAPL/10810/2024	BANAMALI BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /731 /2023 () //
7	D-BLAPL/10811/2024	ASANTA GURU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /189 /2024 () //
8	D-BLAPL/10813/2024	SUSIL KUMAR DHALSAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CHAULIAGANJA /12 /2016 () //
9	D-BLAPL/10814/2024	DURGASI BALEYA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /392 /2022 () //
10	D-BLAPL/10815/2024	M. SANKAR @ MADDILA SANKAR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /392 /2022 () //
11	D-BLAPL/10818/2024	PREM KUMAR PESWANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	K.NUAGAON /88 /2024 () //

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12	D-BLAPL/10819/2024	ABHAY PARSURAM MAHARNA VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /50 /2024 () //
13	D-BLAPL/10822/2024	CHETAN KUMAR UMEDRAM SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	//0 () //
14	D-BLAPL/10823/2024	JITENDRA SAMAL @ JITU VS STATE OF ODISHA	AKSHAYA KUMAR DAS VS	// () //
15	D-BLAPL/10829/2024	SANTOSH BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 () //
16	D-BLAPL/10830/2024	PINTU @ PINTA LENKA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	GOP /133 /2023 () //
17	D-BLAPL/10831/2024	SK. PARBEJ MUSRUF VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BADAGODA P.S. /122 /2024 () //
18	D-BLAPL/10832/2024	KALU CHARAN BHUYAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /84 /2024 () //
19	D-BLAPL/10835/2024	HARIBANDHU HARIJAN @ SURI @ SURI HARIJAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BOIPARIGUDA /54 /2019 () //
20	D-BLAPL/10836/2024	KARTIKA SAHOO VS STATE OF ODISHA	SAROJ MOHARANA VS	MARSHAGHAI /6 /2024 () //
21	D-BLAPL/10837/2024	MEGHA @ JANMEJAY CHATTAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	JASHIPUR /134 /2020 () //
22	D-BLAPL/10840/2024	RAJNISH SINGH @ RAJNEESH VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /30 /2024 () //
23	D-BLAPL/10841/2024	SAULA MAJHI	S.S.RAY (2)	PADMAPUR /55 /2023

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		VS	VS	()
24	D-BLAPL/10843/2024	STATE OF ODISHA ROUTRA @ RAJKISHORE SAHU	HRUDANANDA MOHAPATRA	// CHHENDIPADA /73 /2013
		VS	VS	()
25	D-BLAPL/10848/2024	STATE OF ODISHA SUJIT NAIK	ASIT KUMAR OTTA	// BARIPADA SADAR /60 /2024
		VS	VS	()
26	D-BLAPL/10849/2024	STATE OF ODISHA TULU MAJHI	SUBODH KUMAR MOHANTY	// LANJIGARH /8 /2024
		VS	VS	()
27	D-BLAPL/10852/2024	STATE OF ODISHA NAHUSHAN MALLICK @ NAHUSAN	S.S.RAY (2)	// PADMAPUR /55 /2023
		VS	VS	()
28	D-BLAPL/10855/2024	STATE OF ODISHA AMIT BARDHAN	AMIT BISWAL	// DHARAKOT PS /118 /2023
		VS	VS	()
29	D-BLAPL/10858/2024	STATE OF ODISHA HASIBUL SK	SUDHANSU SEKHAR DASH	// / /0
		VS	VS	()
30	D-BLAPL/10859/2024	STATE OF ODISHA SUPRIYA DIGAL	KARTIK CHANDRA TRIPATHY	// PHIRINGIA /170 /2023
		VS	VS	()
31	D-BLAPL/10862/2024	STATE OF ODISHA BONGA ERANA RAO	SAKTI PRASAD DAS	// KHANDAGIRI P.S. /227 /2024
		VS	VS	()
32	D-BLAPL/10867/2024	STATE OF ODISHA ASHISH SELMA	SARAT KUMAR JENA	// BARGARH /189 /2024
		VS	VS	()
33	D-BLAPL/10868/2024	STATE OF ODISHA PANCHANAN SAHU	JUGALA KISHORE PANDA	// MANAMUNDA /94 /2023
		VS	VS	()
34	D-BLAPL/10873/2024	STATE OF ODISHA NIKHILANANDA PASUPALAK	AMITAV TRIPATHY	// EOW,BHUBANESWAR /14 /2016
		VS	VS	()

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35	D-BLAPL/10877/2024	STATE OF ODISHA PUSHPENDRA SINGH BHARTI @ PUSHPENDRA SINGH VS	S.S.RAY (2) VS	// MUNIGUDA /30 /2024 ()
36	D-BLAPL/10878/2024	STATE OF ODISHA SHINO B. ABRAHAM @ SHINO VS	SUCHIT KUMAR NAYAK VS	// G.R.P.S.,BERHAMPUR /12 /2024 ()
37	D-BLAPL/10879/2024	STATE OF ODISHA CHANDAN KARJEE @ SMITA RANJAN KRJEE VS	SURYAKANTA DWIBEDI VS	// DARINGBADI /11 /2024 ()
38	D-BLAPL/10880/2024	STATE OF ODISHA PRATAP @ PRABHUDATTA KARNA VS	SURYAKANTA DWIBEDI VS	// BOUDH /150 /2023 ()
39	D-BLAPL/10883/2024	STATE OF ODISHA RANDHIR PANIKA VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /211 /2023 ()
40	D-BLAPL/10885/2024	STATE OF ODISHA GUDDU KUMAR VS	PRANAB KUMAR DAS VS	// MALKANGIRI /219 /2024 ()
41	D-BLAPL/10886/2024	STATE OF ODISHA SAMBHU DASH @ GEDA VS	SAMBEET PATTANAYAK VS	// BALANGA /253 /2023 ()
42	D-BLAPL/10888/2024	STATE OF ODISHA MOHAN SAHOO VS	AMULYA RATNA PANDA VS	// BENTKAR (42 MOUZA) UPD CUTTACK /56 /2024 ()
43	D-BLAPL/10893/2024	STATE OF ODISHA ADITYA KUMAR MISHRA @ ADITYA KUMAR VS	SUNIL KUMAR PANDA VS	// //0 ()
44	D-BLAPL/10898/2024	STATE OF ODISHA SANJAY NAYAK VS	SUSHANTA HARICHANDAN VS	// JAGATPUR /85 /2024 ()
45	D-BLAPL/10904/2024	STATE OF ODISHA ABDUL JAWED KHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// CYBER CRIME AND E.O, BALASORE /8 /2024 () //

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46	D-BLAPL/10908/2024	JASOBANTA SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 () //
47	D-BLAPL/10911/2024	BRAHMA @ JASOBANTA MOHANTY VS STATE OF ODISHA	KIRTAN DANG VS	BOLANGIR TOWN /565 /2022 () //
48	D-BLAPL/10912/2024	BABULU @ SUBHRANSU @ SUVRANSU SEKHAR PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /139 /2024 () //
49	D-BLAPL/10914/2024	SACHIN KUMAR SAHANI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
50	D-BLAPL/10917/2024	SIDHARTHA SHANKAR DAS VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 () //
51	D-BLAPL/10920/2024	SANTOSH MOHANTY @ SANTOSH MOHURI VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	BALIANTA P.S. /207 /2023 () //
52	D-BLAPL/10921/2024	PRASANTA NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ANGUL TOWN /654 /2021 () //
53	D-BLAPL/10927/2024	RINA JENA @ REENA JENA VS STATE OF ODISHA	SARFARAZ AHMED VS	BHARATPUR PS /131 /2024 () //
54	D-BLAPL/10928/2024	VEERENDRA KUMAR KUSHWAHA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
55	D-BLAPL/10929/2024	UTTAM PRADHAN VS STATE OF ODISHA	SARFARAZ AHMED VS	Maitri Vihar PS /3 /2024 () //
56	D-BLAPL/10931/2024	CHHOTU THAPA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	TURUMUNGA /23 /2023 () //
57	D-BLAPL/10933/2024	BHUSHANA GAMPARAI @ BHUSANA GAMPHAHRAI	DIPTI RANJAN BHOKTA	NANDAPUR /133 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/10935/2024	MALESU PATRA @ SENALU MALESU PATRA @ S. MALESU PATRA	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /610 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/10936/2024	BIKASH DEEP	SATYANARAYAN MISHRA	KESINGA /59 /2024
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/10938/2024	SAMIRA BEHERA	SUSANTA KUMAR BARAL	ATHGARH /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/10939/2024	KUNA DALEI @ KUNA DALAI	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /610 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/10940/2024	NASIRUDDIN KHAN @ CHAND @ CHANDA	ARJUNA CHARANA BEHERA	TIGIRIA /226 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/10941/2024	MANTUNU BEHERA	JYOTIRMAYA SAHOO	JHARPOKHARIA /6 /2024
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/10943/2024	PATITA NAIK @ MINJA NAIK	ARJUNA CHARANA BEHERA	TIGIRIA /226 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/10945/2024	S.K.SAHIL @ AMAN	ARJUNA CHARANA BEHERA	TIGIRIA /226 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/10946/2024	JAGADISH JENA	PRASANTA KUMAR SATAPATHY	BALIAPAL /9 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/10947/2024	YUDHISTHIR HANSDA	LINGARAJ MOHANTY	JASHIPUR /344 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/10948/2024	B.K.BISHESWAR SADANGI @ AKASH	DEVASHIS PANDA	KHURDA MODEL /351 /2023
		VS	VS	()

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69	D-BLAPL/10955/2024	STATE OF ODISHA PRAKASH DALAI VS	SUCHIT KUMAR NAYAK VS	// MOHANA /63 /2024 ()
70	D-BLAPL/10957/2024	STATE OF ODISHA ABHAY SWAIN VS	GOURAV MOHANTY VS	// KHARABEL NAGAR P.S. /167 /2024 ()
71	D-BLAPL/10958/2024	STATE OF ODISHA SUNIL @ BISHIKESHAN PUTEL VS	MOHENDRA KUMAR MOHAPATRO VS	// LARAMBA /37 /2023 ()
72	D-BLAPL/10964/2024	STATE OF ODISHA CHANDAN @ SANTANU TARINI VS	SARATHI JYOTI MOHANTY VS	// BANAPUR P.S. /95 /2024 ()
73	D-BLAPL/10965/2024	STATE OF ODISHA JITENDRA PALEI @ JITU VS	SAPAN KUMAR LENKA VS	// KHARABEL NAGAR P.S. /153 /2022 ()
74	D-BLAPL/10967/2024	STATE OF ODISHA SUNIL @ BISHIKESHAN PUTEL VS	MOHENDRA KUMAR MOHAPATRO VS	// KHAPRAKHOL /152 /2023 ()
75	D-BLAPL/10969/2024	STATE OF ODISHA SUNIL @ BISHIKESHAN PUTEL VS	MOHENDRA KUMAR MOHAPATRO VS	// KHAPRAKHOL /42 /2023 ()
76	D-BLAPL/10972/2024	STATE OF ODISHA SUNIL @ BISHIKESHAN PUTEL VS	MOHENDRA KUMAR MOHAPATRO VS	// KHAPRAKHOL /150 /2023 ()
77	D-BLAPL/10977/2024	STATE OF ODISHA DEEPAK KUMAR DIGAL @ LULU VS	BIBEKANANDA MAHAPATRA VS	// SPECIAL CRIME UNIT /11 /2023 ()
78	D-BLAPL/10978/2024	STATE OF ODISHA NAGESWAR MAJHI VS	PITAMBAR PATRA VS	// PADMAPUR /56 /2023 ()
79	D-BLAPL/10980/2024	STATE OF ODISHA CHANDAN MALLICK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// INFOVALLY UPD BHUBANESWAR /102 /2023 () //

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80	D-BLAPL/10981/2024	RAJENDRA ROUT @ KASI VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	CAPITAL P.S. /332 /2023 0 //
81	D-CMAPL/16312/2024	RAKESH KUMAR SAHOO VS UNION OF INDIA	ADV VS	// 0 //
82	D-CMP/16221/2024	DR. KANCHAN ACHARYA VS JUGAL KISHORE DAS	BANSHIDHAR BAUG VS	// 0 //
83	D-CMP/16310/2024	SANJUKTA PANIGRAHI VS SADASIBA PANDA	DEBENDRA NARAYAN PATTANAİK VS	// 0 //
84	D-CMP/16313/2024	MALLI PANDA VS BHAGABAN PANDA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
85	D-CMP/16351/2024	HARI SHANKAR MISHRA VS SURUBALI TANDI	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
86	D-CMP/16360/2024	NALINI KUMAR DAS VS THE COLLECTOR, JAGATSINGHPUR	JYOTI RANJAN DEO VS	// 0 //
87	D-CONTC/16181/2024	KRUSHNA CHANDRA BIGRAH VS BISWANATH TARAI, D.E.O, BBSR, KHORDHA	ADV VS	// 0 //
88	D-CONTC/16184/2024	TARAMANI TOPNO @ SOFIARAJ GOUDA VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
89	D-CONTC/16190/2024	ABHISHEK DAS VS BALWANT SINGH, I.A.S.	MAHES DAS VS	// 0 //
90	D-CONTC/16193/2024	BAHADUR PATASAHANI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
91	D-CONTC/16198/2024	RATANLAL BHUYAN	SUSANTA KUMAR DASH	//

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		VS	VS	0
92	D-CONTC/16199/2024	NIBEDITA PANI, O.E.S. 1 DUSMANTA KUMAR PANDA	ADV	//
		VS	VS	0
93	D-CONTC/16208/2024	ANU GARG, I.A.S. PRASANTA KUMAR BHARATI	ADV.	//
		VS	VS	0
94	D-CONTC/16216/2024	ARAVIND AGRAWAL, I.A.S. SAMBIT KUMAR JAGDEV	ADV	//
		VS	VS	0
95	D-CONTC/16224/2024	DR. MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA DILIP SRICHANDAN	ADV	//
		VS	VS	0
96	D-CONTC/16226/2024	MITALI PATRA, O.A.S. SUSHAMA SWAIN	ADV.	//
		VS	VS	0
97	D-CONTC/16231/2024	SUMIT R. AWASTY, I.A.S. ANURADHAN PAR	ADV	//
		VS	VS	0
98	D-CONTC/16232/2024	PRADEEP KUMAR NAG, D.E.O, KENDRAPARA ANURADHA PARIDA	ADV.	//
		VS	VS	0
99	D-CONTC/16244/2024	PRADEEP KUMAR NAG, DISTRICT EDUCATION OFFICER, KENDRAPARA M/S ASHUTOSH CONSTRUCTION, JAJPUR	ADV	//
		VS	VS	0
100	D-CONTC/16252/2024	ANU GARG, I.A.S. NITYANANDA MANDAL	TUSHAR KANTA NAYAK	//
		VS	VS	0
101	D-CONTC/16254/2024	ASWATHY S, I.A.S. BASANTA KUMAR MAHANTA	ADV	//
		VS	VS	0
102	D-CONTC/16256/2024	ASWATHY S, I.A.S. PARAMESWAR MAHANTA	ADV	//
		VS	VS	0

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103	D-CONTC/16257/2024	ASWATHY S, I.A.S. DRONA PRADHAN VS	ADV VS	// // 0
104	D-CONTC/16259/2024	ASWATHY S, I.A.S. LALATENDU BAL VS	ADV VS	// // 0
105	D-CONTC/16261/2024	ASWATHY S, I.A.S. KAHNU CHARAN SAMAL VS	ADV. VS	// // 0
106	D-CONTC/16262/2024	ASWATHY S, I.A.S. BIBHUTI BHUSAN MOHANTA VS	ADV VS	// // 0
107	D-CONTC/16263/2024	ASWATHY S, I.A.S. JAYAKRUSHNA PATRA VS	ADV VS	// // 0
108	D-CONTC/16264/2024	ASWATHY S, I.A.S. ANANDA CHANDRA PALEI VS	ADV VS	// // 0
109	D-CONTC/16265/2024	ASWATHY S, I.A.S. KRUSHNA CHANDRA SWAIN VS	ADV. VS	// // 0
110	D-CONTC/16270/2024	SANJEEB KUMAR MOHANTY, ENGINR. IN CHIEF., RURAL WORKS, DEPT. SASWAT MISHRA VS	ADV. VS	// // 0
111	D-CONTC/16273/2024	ARAVIND AGRAWAL, PRINCIPAL SECY. HIGHER EDUCATION DEPT. MADHUSUDAN BHADRA VS	ADV. VS	// // 0
112	D-CONTC/16274/2024	DR. ARABINDA KUMAR PADHEE, I.A.S. SOVAGINI DIPA VS	ADV. VS	// // 0
113	D-CONTC/16275/2024	JYOTI RANJAN MISHRA, I.A.S. BANSHIDHAR MALLICK VS SATYABRATA SAHU, I.A.S.	ADV VS VS	// // 0 0 //

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114	D-CONTC/16276/2024	RAJENDRA KUMAR DEEPA VS JYOTI RANJAN MISHRA, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/16277/2024	RENUBALA MOHANTY VS BIJAY KUMAR KHANDAYAT RAY, I.A.S.	ADV VS	// 0 //
116	D-CONTC/16278/2024	SUMITRA JENA VS RANJAN KUMAR, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/16283/2024	TAPAS RANJAN ROUT VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
118	D-CONTC/16285/2024	NABA KISHORE SINGH VS ASWATHY S, PRINCIPAL SECY., TO GOVT., S AND ME DEPT.	ADV VS	// 0 //
119	D-CONTC/16290/2024	MANORAMA DAS VS JOGESWAR JENA, B.E.O, TIRING, B.E.O, RAIRANGPUR	ADV VS	// 0 //
120	D-CONTC/16293/2024	RAMA CHANDRA ROUT VS ASWATHY S, I.A.S.	ADV VS	// 0 //
121	D-CONTC/16296/2024	SADANANDA SAHU VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV VS	// 0 //
122	D-CONTC/16300/2024	SUBHASHREE ACHARYA VS ROOPA ROSHAN SAHOO, I.A.S.	ADV VS	// 0 //
123	D-CONTC/16301/2024	NILAMANI MAHANANDIA VS NARENDRA KUMAR GHADEI, EXECUTIVE ENGINEER	ADV VS	// 0 //
124	D-CONTC/16302/2024	SUBASH CHANDRA BARIK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
125	D-CONTC/16303/2024	GOPINATH GADTYA	ADV	//

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		VS	VS	0
126	D-CONTC/16304/2024	SANGHAMITRA KALLO, TAHASILDAR, LOISINGHA NIRANJAN BEHERA	SOHAN MISHRA	//
		VS	VS	0
127	D-CONTC/16306/2024	DEBIDUTTA BISWAL, I.F.S. BINODINI SENAPATI	ADV	//
		VS	VS	0
128	D-CONTC/16307/2024	PURNA CHANDRA SETHY, D.E.O, MAYURBHANJ SURENDRA PRASAD BEHERA	ADV	//
		VS	VS	0
129	D-CONTC/16309/2024	ARABINDA AGRAWAL, I.A.S. BINODINI SENAPATI	ADV	//
		VS	VS	0
130	D-CONTC/16329/2024	PURNA CHANDRA SETHY, D.E.O, MAYURBHANJ SRIKUMAR SUKLA	KISHORE KUMAR MISHRA	//
		VS	VS	0
131	D-CONTC/16333/2024	PRAKASH KUMAR PATI, DY. DIRECTOR GENERAL (ENGG), ALL INDIA RADIO, CUTTACK PRADIPATA KUMAR NAYAK	ADV	//
		VS	VS	0
132	D-CONTC/16367/2024	VIR VIKRAM YADAV, I.A.S. MANGLU KUMBHAR	SAROJ KUMAR MISHRA	//
		VS	VS	0
133	D-CONTC/16368/2024	SURESH KUMAR VASHISHTH, PRINCIPAL SECY. TO GOVT., FISHERIES AND ANIMAL HUSBANDRY DEPT. BANITA BEHERA	ADV	//
		VS	VS	0
134	D-CONTC/16371/2024	DEEPAK KUMAR PADHI, D.E.O, PURI PANKAJ KUMAR MOHALIK	ADV	//
		VS	VS	0
135	D-CONTC/16374/2024	AKRURA BARIK, D.E.O, BHADRAK AMIYA KUMAR BISWAL	ADV.	//
		VS	VS	0
136	D-CONTC/16375/2024	ASWATHY S, I.A.S. SURENDRA MALIK	ADV.	//
		VS	VS	0

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137	D-CONTC/16377/2024	ASWATHY S, I.A.S. SURENDRA BHUYAN VS	ADV. VS	// // ()
138	D-CONTC/16382/2024	ASWATHY S., I.A.S. PRASHANTI PADHY VS	DAYANIDHI MISHRA VS	// // ()
139	D-CRLA/10901/2024	ASWATHY S, I.A.S. BISWAPRAKASH NAYAK VS	CHEERA RANJAN SATAPATHY VS	// CHOUHWAR /428 /2023 ()
140	D-CRLA/10903/2024	STATE OF ODISHA SOMU @ SOUMYA RANJAN PATRA VS	CHEERA RANJAN SATAPATHY VS	// MADHUPATNA /159 /2019 ()
141	D-CRLA/10960/2024	STATE OF ODISHA PANCHU @ PANCHANAN PRADHAN VS	ASUTOSH TRIPATHY VS	// JARAPADA /155 /2016 ()
142	D-CRLMA/10954/2024	STATE OF ODISHA PRASANTA JAIN @ PRASHANT JAIN VS	SIDHARTHA DAS VS	// //0 ()
143	D-CRLMA/10961/2024	STATE OF ODISHA SANJUKTA MAHAL VS	SUJIT KUMAR SAHU VS	// KABISURYANAGAR /97 /2024 ()
144	D-CRLMC/10824/2024 CRLMC/1200/2024	STATE OF ODISHA SRIKANTA BAHINIPATI @ TUNA VS	SARBESWAR SAHOO VS	// CHAMAKHANDI /92 /2018 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam) GR/0000307/2018
145	D-CRLMC/10827/2024	STATE OF ODISHA DHANESWAR SAHOO VS	ARIJEET MISHRA VS	// KUAKHIA /12 /2017 ()
146	D-CRLMC/10828/2024	STATE OF ODISHA DAMAYANTI SAHU VS	SURAJ MOHANTY VS	// ROURKELA VIGILANCE /8 /2022 ()
147	D-CRLMC/10834/2024	STATE OF ODISHA DILLIP KUMAR SAHU VS STATE OF ODISHA	IN PERSON VS	// BOLANGIR TOWN /491 /2023 () //

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148	D-CRLMC/10839/2024	LAMBODAR BEHERA @ LAMBODARA BEHERA VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	CUTTACK VIGILANCE /39 /2012 () //
149	D-CRLMC/10842/2024	RANJIT KUMAR NAYAK@RANJAN VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NIALI /183 /2018 () //
150	D-CRLMC/10847/2024 CRLMC/1194/2024	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	MITHUN DAS VS	JAGATPUR /394 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000934/2023
151	D-CRLMC/10851/2024	MAJHALA @ SHOBHARAM KALYARI VS STATE OF ODISHA	DIPTI REKHA NANDA VS	RENGALI /81 /2014 () //
152	D-CRLMC/10864/2024	BIJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	RAMESH AGARWAL VS	MAHILA (BERHAMPUR) /79 /2023 () //
153	D-CRLMC/10870/2024	GANDHARBA MOHARANA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SPL.ENERGY PS /41 /2012 () //
154	D-CRLMC/10874/2024	ASHOK NAIK VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	BANARAPAL /43 /2021 () //
155	D-CRLMC/10884/2024	SAROJ KUMAR BARIK VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	BHATILI /205 /2020 () //
156	D-CRLMC/10902/2024	TRINATH BISWAL VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /35 /2016 () //
157	D-CRLMC/10910/2024	DR. SUDHA SETHY VS STATE OF ODISHA(VIG.)	SURYAKANTA JENA VS	/ /0 () //
158	D-CRLMC/10916/2024	ABHI JANI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	LAXMIPUR /33 /2012 () //
159	D-CRLMC/10919/2024	VISWANATH SINGH	AJAYA KUMAR PRADHAN	/ /0

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		VS	VS	()
160	D-CRLMC/10922/2024	STATE OF ODISHA HEMANTA KUMAR SWAIN	RANJAN KUMAR ROUT	// MAHILA P.S. BUXIBAZAR /26 /2022
		VS	VS	()
161	D-CRLMC/10923/2024	STATE OF ODISHA SURUBABU KHAMARI	BISWARANJAN MAHARATHA	// BIRMAHARAJPUR /15 /2016
		VS	VS	()
162	D-CRLMC/10930/2024	STATE OF ODISHA MASI TADINGI	DEEPANKAR PANIGRAHY	// NARAYANPATNA /35 /2017
		VS	VS	()
163	D-CRLMC/10942/2024	STATE OF ODISHA DEBASISH JENA	DEBA KUMAR RATH	// MAHILA P.S.(BBSR) /63 /2023
		VS	VS	()
164	D-CRLMC/10950/2024	STATE OF ODISHA RAMA CHANDRA MOHANTY	AMIT KUMAR NATH	// KANTABANIA PS /6 /2020
		VS	VS	()
165	D-CRLMC/10952/2024	STATE OF ODISHA PURNA KHEMENDU	TUKUNA KUMAR MISHRA	// BOIPARIGUDA /23 /2013
		VS	VS	()
166	D-CRLMC/10956/2024	STATE OF ODISHA ANANDA KISHORE DALEI	PARTHA SARATHI DAS	// / /0
		VS	VS	()
167	D-CRLMC/10959/2024	ANITA MAHANTA DINGAR KUMBHAR	JAYADEBA BEHERA	// PATNAGARH /55 /2024
		VS	VS	()
168	D-CRLMC/10973/2024	STATE OF ODISHA BISWAJIT MALLA @ BAPI	DILLIP KUMAR PATTANAYAK	// LAXMISAGAR P.S. /363 /2022
		VS	VS	()
169	D-CRLMC/10974/2024	STATE OF ODISHA SANTOSH KUMAR HATI	BIBHU PRASAD MOHANTY	// DELANGA /192 /2012
		VS	VS	()
170	D-CRLMC/10975/2024	STATE OF ODISHA ANAGAKUMAR @ DILLIP JENA	DEBASISH PATNAIK	// DHENKANAL SADAR /307 /2009
		VS	VS	()

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171	D-CRLMP/10845/2024	STATE OF ODISHA SAROJINI SAHOO VS	SAROJ KUMAR DASH VS	// /0 0
172	D-CRLMP/10860/2024	STATE OF ODISHA RAGHUNATH PRADHAN VS	ALOK KUMAR DAS VS	// /0 0
173	D-CRLMP/10861/2024	STATE OF ODISHA SUNIL KUMAR NAIK VS	ALOK KUMAR DAS VS	// /0 0
174	D-CRLMP/10863/2024	STATE OF ODISHA SANJEEB KUMAR DASH VS	ALOK KUMAR MOHAPATRA VS	// /0 0
175	D-CRLMP/10900/2024	STATE OF ODISHA MOHAN SETHI VS	BYOMAKESH TRIPATHY VS	// /0 0
176	D-CRLMP/10905/2024	STATE OF ODISHA SUBHAM MOHAPATRA VS	BYOMAKESH TRIPATHY VS	// /0 0
177	D-CRLMP/10906/2024	STATE OF ODISHA NARAYANA BANIA VS	BYOMAKESH TRIPATHY VS	// /0 0
178	D-CRLMP/10915/2024	STATE OF ODISHA UTTAM JENA VS	BISWARANJAN MAHARATHA VS	// /0 0
179	D-CRLMP/10932/2024	STATE OF ODISHA MONALISA CHOUDHURY VS	KASHINATH PATTANAİK VS	// /0 0
180	D-CRLMP/10949/2024	STATE OF ODISHA GURU CHARAN LENKA VS	GYANENDRA CHANDRA SWAIN VS	// /0 0
181	D-CRLMP/10963/2024	STATE OF ODISHA MINARANI SAHU VS STATE OF ODISHA	PRAVASH CH JENA VS	// /0 0 //

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182	D-CRLMP/10966/2024	SUBHASHREE MAJHI VS DEEPAK KUMAR BEHERA	JAJATI KESHARI KHUNTIA VS	//0 0 //
183	D-CRLMP/10970/2024	GEETANJALI KHILAR VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	//0 0 //
184	D-CRLMP/10983/2024	SUBHASHREE PRIYADARSHINI SETHY VS STATE OF ODISHA	SHRADHASHREE ROUSTRAY VS	//0 0 //
185	D-CRLREV/10826/2024	CHANDRAKANTA PRADHAN VS KALYANI DEHURI	SUBRATA MISHRA VS	//0 0 //
186	D-CRLREV/10853/2024	PRADYUT KUMAR BALABANTRAY VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	//0 0 //
187	D-CRLREV/10872/2024	SUSANTA KUMAR SAHOO VS PRATAP KUMAR SAHOO	SIDHESWAR RATH VS	//0 0 //
188	D-CRLREV/10890/2024	HARI KRUSHNA MAHANTY VS STATE OF ODISHA	AKASH BHUYAN VS	KORAPUT TOWN /48 /2016 0 //
189	D-CRLREV/10909/2024	RANJIT MUNDA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	JODA /195 /2023 0 //
190	D-CRLREV/10944/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS SONAPUR /20 /2023 0 //
191	D-CRLREV/10982/2024	S.SUMERU SUBIDHI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	DIGAPAHANDI /53 /2015 0 //
192	D-CRP/16243/2024	TUSAGRA PRUSETH VS CHUDAMANI PRUSETH	NRUSINGH CH. ROUT VS	//0 0 //
193	D-FAO/16353/2024	AJAY KUMAR SAMAL	PRAJIT KUMAR PRADHAN	//

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		VS	VS	0
		STATE OF ODISHA		//
194	D-MACA/16319/2024	M/S. MAGMA HDI GENERAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	//
		VS	VS	0
		BASIA PADHAN		//
195	D-MACA/16320/2024	MANAGER(LEGAL), TATA AIG GENERAL INSURANCE CO.LTD.	G.P.DUTTA	//
		VS	VS	0
		BATTA GAMANG		//
196	D-MACA/16322/2024	SUJIT KUMAR SINGH	KAPILA CHARAN NAYAK	//
		VS	VS	0
		D.M, ORIENTAL INSURANCE CO. L.T.D.		//
197	D-MACA/16325/2024	SUJIT KUMAR SINGH	KAPILA CHARAN NAYAK	//
		VS	VS	0
		D.M, ORIENTAL INSURANCE CO. L.T.D.		//
198	D-MACA/16326/2024	SUJIT KUMAR SINGH	KAPILA CHARAN NAYAK	//
		VS	VS	0
		D.M, ORIENTAL INSURANCE CO. L.T.D.		//
199	D-MACA/16327/2024	MINATI LENKA	KAPILA CHARAN NAYAK	//
		VS	VS	0
		BAURIBANDHU SAHOO		//
200	D-MACA/16328/2024	M/S. MAGMA HDI GENERAL INSURANCE CO.LTD., BBSR	GIRIJA PRASAD DUTTA	//
		VS	VS	0
		JYOTSNARANI MAHANA		//
201	D-MACA/16336/2024	L.M, M.S, SRIRAM GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	//
		VS	VS	0
		SULOCHANA BHOI		//
202	D-MACA/16338/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.	G.P.DUTTA	//
		VS	VS	0
		SUMITRA SAHU		//
203	D-MACA/16340/2024	ORIENTAL INSURANCE COMPANY LTD.	G.P.DUTTA	//
		VS	VS	0
		DHRUBA CHARAN DAS		//
204	D-MACA/16343/2024	ORIENTAL INSURANCE COMPANY LTD.	G.P.DUTTA	//
		VS	VS	0

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205	D-MATA/16271/2024	LILABATI SINGH SWAROOP MOHANTY VS DR. LOPAMUDRA RAY	SUSHANT KUMAR PRADHAN VS	// // 0 //
206	D-MATA/16317/2024	HRUSIKESH BEHERA VS IPSITA DAS	PRASANT KUMAR SAHOO VS	// 0 //
207	D-MATA/16346/2024	TRUPTIMAYEE PARIDA VS ASHOK KUMAR SINGH	KISHORE CHANDRA KAR VS	// 0 //
208	D-RPFAM/16279/2024	MISHRA THELA VS KABITA SANDHA @ THELA	AMBIKA PRASAD RAY VS	// 0 //
209	D-RPFAM/16373/2024	BISHNU PRASAD SUBUDHI VS ITISHREE BEHERA	SIDDHARTH GOUTAM DAS VS	// 0 //
210	D-RSA/16242/2024	GANDHI POLLAI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
211	D-RSA/16299/2024	JYOTI PRAKASH DAS VS PRAVAT NALINI PARIDA	SAIBRATA RATH VS	// 0 //
212	D-RSA/16316/2024	KUNI NAIK@SOI VS JEMA BANDIA	AUROVINDA MOHANTY VS	// 0 //
213	D-RVWPET/16195/2024	JANMEJAY DAS VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
214	D-RVWPET/16238/2024	AJAY KUMAR MOHANTY VS STATE OF ODISHA	PRANAB KUMAR SAMANTARAY VS	// 0 //
215	D-TRP(C)/16366/2024	SUDESHNA MOHAPATRA @ PANI VS ASHUTOSH PANI	SUDEEP KUMAR SARANGI VS	// 0 //

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216	D-WA/16182/2024	STATE OF ODISHA VS TANKADHAR PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
217	D-WA/16185/2024	STATE OF ODISHA VS KARTIK SAHU	BIPLAB MOHANTY, A.G.A. VS	// 0 //
218	D-WA/16194/2024	STATE OF ODISHA VS PRAMOD CHANDRA MOHARANA	BIPLAB MOHANTY,A.G.A VS	// 0 //
219	D-WA/16245/2024	STATE OF ODISHA VS MIHIR KUMAR TRIPATHY	DHANANJAYA MUND,A.G.A VS	// 0 //
220	D-WA/16247/2024	STATE OF ODISHA VS SUBASH CHANDRA BEBARTA	DHANANJAYA MUND, A.G.A. VS	// 0 //
221	D-WA/16251/2024	STATE OF ODISHA VS ADITYA PRASAD SAHOO	BIBHU PRASAD TRIPATHY,A.G.A VS	// 0 //
222	D-WA/16267/2024	STATE OF ODISHA VS PURNA CHANDRA JENA	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
223	D-WA/16292/2024	BIKASH BEHERA VS CHINTAMANI BHUIAN	SAGARIKA SAHOO VS	// 0 //
224	D-WA/16349/2024	STATE OF ODISHA VS AKHILA KUMAR MAJHI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
225	D-WA/16381/2024	STATE OF ODISHA VS BIDYADHAR SAHOO	BIPLAB MOHANTY, A.G.A. VS	// 0 //
226	D-WP(C)/16183/2024	BIREN KUMAR SAHU VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
227	D-WP(C)/16186/2024	SOMANATH BEHERA	SWETALANA DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/16187/2024	RABINDRA MAHARANA	ASHOK KUMAR MOHANTY	//
		VS	VS	0
		THE CHIEF COMMERCIAL SERVICES,POWER HOUSE, BBSR		//
229	D-WP(C)/16188/2024	SALGE HANSDAH	SWETALANA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/16189/2024	DEBENDRANATH NAYAK	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/16191/2024	SASADHAR SAHU	SWETALANA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/16192/2024	SANTOSH KUMAR SAHOO	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		THE PRINCIPAL SECY., FINANCE DEPARTMENT, BHUBANESWAR		//
233	D-WP(C)/16196/2024	LAXMI MANDAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/16197/2024	LAXMI MANDAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/16200/2024	MD. SHARIQ HASAN	SURESH KUMAR JENA	//
		VS	VS	0
		THE REGISTRAR, BPUT, ROURKELA		//
236	D-WP(C)/16201/2024	MAINA BARIK	SARAT CHANDRA MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/16202/2024	PRATAP MOHANTY	PARSURAM PARIJA	//
		VS	VS	0
		CHAIRMAN-CUM-MANAGING DIRECTOR(CMD) OF MCL, SAMBALPUR		//
238	D-WP(C)/16203/2024	UCO BANK, SAMBALPUR	SUBRAT MISRA	//
		VS	VS	0

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239	D-WP(C)/16204/2024	SANGRAM KESHARI KHUNTIA MANAS KUMAR SAHOO VS	DURGA PRASAD PATTANAIAK VS	// // 0
240	D-WP(C)/16205/2024	A.O., KARUR VYSYA BANK, CUTTACK-1 RANJAN BARIK @ RANJAN KUMAR BARIK VS	PRAMOD KUMAR JENA VS	// // 0
241	D-WP(C)/16206/2024	STATE OF ODISHA VEDIKA RESOURCES VS	ARYA TRIPATHY VS	// // 0
242	D-WP(C)/16207/2024 WP(C)/8972/2024	NATIONAL ALUMINIUM COMPANY LTD.,ANGUL SUMAN DAS VS	SUKANTA KUMAR MISHRA VS	// // 0
243	D-WP(C)/16209/2024	STATE OF ODISHA RAHAS BIHARI PATTANAYAK VS	DIPTIMAYEE LENKA VS	// // 0
244	D-WP(C)/16210/2024	MEMBER SECY CADRE COMMITTEE, KEONJHAR SARASWATI MOHARANA VS	SASWATI MOHAPATRA VS	// // 0
245	D-WP(C)/16211/2024	STATE OF ODISHA KUMARI PRADHAN VS	BIRANCHI NARAYAN MAHAPATRA VS	// // 0
246	D-WP(C)/16212/2024	STATE OF ODISHA KUSAL CHANDRA HIAL VS	SUSHANTA KUMAR MISHRA VS	// // 0
247	D-WP(C)/16213/2024	STATE OF ODISHA RUPA RAI VS	JUDHISTHIR SAHOO VS	// // 0
248	D-WP(C)/16214/2024	STATE OF ODISHA DILIP KUMAR GIRI VS	JAGAJIBAN PRADHAN VS	// // 0
249	D-WP(C)/16215/2024	BARIPADA MUNICIPALITY, BARIPADA SK.HAFIZUDDIN VS	SIDHESWAR MALLIK VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/16217/2024	SUDHAKAR PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
251	D-WP(C)/16218/2024	V.TARKESH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
252	D-WP(C)/16219/2024	PRADEEPTA KUMAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
253	D-WP(C)/16220/2024	SURESH KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
254	D-WP(C)/16222/2024	SHANTANU KUMAR BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
255	D-WP(C)/16223/2024	BABITA MANAJARI MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
256	D-WP(C)/16225/2024	SHYAM SUNDAR RAM VS B.M, UBI,KHURDA	RABII NARAYAN BEHERA VS	// 0 //
257	D-WP(C)/16227/2024	SRIKANTA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
258	D-WP(C)/16228/2024	SUSHAMA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
259	D-WP(C)/16229/2024	KAILASH CHANDRA RATH VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
260	D-WP(C)/16230/2024	SIBA KUMAR MAHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	D-WP(C)/16233/2024	DEBARAJ MAJHI	SALAUDDIN KHAN	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/16234/2024	RANJANI BUDHIA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/16235/2024	SUBAS CHANDRA SAHOO	AVIJIT MISHRA	//
	WP(C)/8890/2024	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/16236/2024	ASIT RANJAN JENA	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/16237/2024	RAJANI BUDHIA	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/16239/2024	GODA BHANU	BIRANCHI NARAYAN MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/16240/2024	SANJAY MISHRA		//
		VS	VS	0
		THE SECY., MINISTRY OF SKILL DEVELOPMENT AND ENTERPRENEURSHIP, NEW DELHI		//
268	D-WP(C)/16241/2024	SWARNALATA BEHERA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/16246/2024	RAJSHREE PANIGRAHI	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, CUTTACK		//
270	D-WP(C)/16248/2024	RAJASHREE PANIGRAHI	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		COMMNR OF COMMERCIAL TAXES, CT AND GST, CUTTACK		//
271	D-WP(C)/16249/2024	RIKASH KUMAR AGRAWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/16250/2024	DIBYAJEET PRASAD TARAI	SUDHIR KUMAR MALLICK	//
	WP(C)/8931/2024	VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/16253/2024 WP(C)/8925/2024	STATE OF ODISHA SUBHAJEET PRASAD TARAI VS	SUDHIR KUMAR MALLICK VS	// // 0
274	D-WP(C)/16255/2024	STATE OF ODISHA GAYATRI BARAL VS	PRITAM KUMAR MOHANTY VS	// // 0
275	D-WP(C)/16258/2024 WP(C)/8929/2024	STATE OF ODISHA ABJEET PRASAD TARAI VS	SUDHIR KUMAR MALLICK VS	// // 0
276	D-WP(C)/16260/2024	STATE OF ODISHA PRASHES KUMAR DAS VS	SASWATI MOHAPATRA VS	// // 0
277	D-WP(C)/16266/2024	STATE OF ODISHA SUCHITRA MITTAL VS	TUSAR KUMAR MISHRA VS	// // 0
278	D-WP(C)/16268/2024	STATE OF ODISHA RANJITA PANDA VS	AGASTI KANUNGO VS	// // 0
279	D-WP(C)/16269/2024	STATE OF ODISHA DAMA DAS VS	SUBAS CHANDRA DAS VS	// // 0
280	D-WP(C)/16272/2024	STATE OF ODISHA ABHISEK CHAKRABORTY VS	DEBASIS TRIPATHY VS	// // 0
281	D-WP(C)/16280/2024	STATE OF ODISHA DAMODAR BISWAL VS	RAMESH CHANDRA SWAIN VS	// // 0
282	D-WP(C)/16281/2024	GOVT. OF ODISHA PRAMOD KUMAR PANDEY VS	BIDYADHAR MANSING VS	// // 0
283	D-WP(C)/16282/2024	STATE OF ODISHA M/S. SUNDAR PRAVAT DAS VS	SUDHANSHU KUMAR DAS VS	// // 0
		ADDITIONAL COMMISSIONER OF STATE TAX(APPEAL), CENTRAL ZONE-II, CUTTACK		//

ORISSA HIGH COURT

FILING REPORT AS ON :10/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/16284/2024	PRADEEP SINGH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
285	D-WP(C)/16286/2024 WP(C)/8926/2024	KHADALA GOUDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	D-WP(C)/16287/2024	NIRANJAN PANDE VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
287	D-WP(C)/16288/2024	NIRANJAN SINGH VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
288	D-WP(C)/16289/2024	PARSURAM SUTAR VS COMMNR OF ENDOWMENTS, BBSR, KHURDA	BHABANI SAMAL VS	// 0 //
289	D-WP(C)/16291/2024	BISHNU PRASAD SARANGI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
290	D-WP(C)/16294/2024	RAMA CHANDRA SAHOO VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
291	D-WP(C)/16295/2024	DEBENDRA KUMAR SENAPATI VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
292	D-WP(C)/16297/2024 WP(C)/8903/2024	M/S BARGARH BIO FUELS DEVELOPMENT FOUNDATION, BARGARH VS UNION OF INDIA	BIDESH RANJAN BEHERA VS	// 0 //
293	D-WP(C)/16298/2024	SUKADEV PRADHAN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
294	D-WP(C)/16305/2024	SURAJ KUMAR SWAIN VS CHIEF GENERAL MANAGER, SBI, BBSR	AMIYA KUMAR CHHATOI VS	// 0 //
295	D-WP(C)/16308/2024	SIDHARTHA SANKAR DALAI	ASISH KUMAR RAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/16311/2024	DIPTIRANJAN BEHERA	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/16314/2024	BABAJI SAMAL	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/16315/2024	M/S RELIABLE HITECH INFRASTRUCTURE PVT. LTD., ROURKELA, SUNDARGARH	BIKRAM KESHARI SAHU	//
		VS	VS	0
		STEEL AUTHORITY INDIA LTD., SAIL, NEW DELHI		//
299	D-WP(C)/16318/2024	NAMITA SAMANTARAY	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/16321/2024	LAXMIPRIYA MOHARANA	ROBIN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/16323/2024	PURUSHOTTAM MISHRA	RABINDRA NATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/16324/2024	NIBEDITA SAHOO	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/16330/2024	KANDARPA MEHER	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/16331/2024	KUMARI PRADHAN	BIRANCHI NARAYAN MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/16332/2024	PABITRA KUMAR PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/16334/2024	AJIT KUMAR PARIDA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/16335/2024	THE STATE OF ODISHA P.VIVEK VS ZONAL MANAGER, INDIAN BANK, BBSR	RAJA KISHORE SAHOO VS	// // 0 //
308	D-WP(C)/16337/2024	BALLAVA KUMAR SETHI VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
309	D-WP(C)/16339/2024	SAROJ KUMAR DAS VS UNION OF INDIA	AMISHA RANASINGH VS	// 0 //
310	D-WP(C)/16341/2024	M/S. ADITYA ALUMINIUM , LAPANGA, SAMBALPUR VS PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	SHYAM SUNDAR TRIPATHY VS	// 0 //
311	D-WP(C)/16342/2024	M/S. SUJATA PARIJA, ROURKELA VS ODISHA SMALL INDUSTRIES CORPORATION LTD. CUTTACK	SIDHANT DWIBEDI VS	// 0 //
312	D-WP(C)/16344/2024	M/S.BMT PROFILE, MAYURBHANJ VS COMMISSIONER OF CT AND GST, CUTTACK	DEBASISH HAZRA VS	// 0 //
313	D-WP(C)/16345/2024	NIRMAL CHANDRA MOHANTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
314	D-WP(C)/16347/2024	JANMEJAYA MOHANTY VS THE LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, BBSR	JAGAJIBAN PRADHAN VS	// 0 //
315	D-WP(C)/16348/2024	SARAT CHANDRA MOHAPATRA VS COLLECTOR CUM D.M. CUTTACK	SWARUP KUMAR PATNAIK VS	// 0 //
316	D-WP(C)/16350/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
317	D-WP(C)/16352/2024	BASANTI DEI VS BRANCH MANAGER, SBI, CUTTACK	NIKUNJA KUMAR ROUT VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/16354/2024	MANOJ KUMAR TRIPATHY VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
319	D-WP(C)/16355/2024	SARDAR IKBAL SINGH VS PRINCIPAL SECRETARY,AGRICULTURE FARMERS EMPOWERMENT DEPARTMENT	SUJAY SHANKER SINGHDEO VS	// 0 //
320	D-WP(C)/16356/2024	ARAKHITA BEHERA VS THE ACCOUNTANT GENERAL (A AND E), BBSR	UMARANI PANDA VS	// 0 //
321	D-WP(C)/16357/2024	ARPITA MALLIK @ GITANJALI BARIK VS JYOSNARANI JENA	UMARANI PANDA VS	// 0 //
322	D-WP(C)/16358/2024	SANJAY KUMAR CHHURIA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
323	D-WP(C)/16359/2024	SUBANA MUNA VS DISTRICT EDUCATION OFFICER, SUNDERGARH	UMARANI PANDA VS	// 0 //
324	D-WP(C)/16361/2024	RAJENDRA KUMAR MISHRA VS RABINDRA ROUT	MANORANJAN MISHRA VS	// 0 //
325	D-WP(C)/16362/2024	RATIKANTA BARIK VS DISTRICT EDUCATION OFFICER, SUNDERGARH	UMARANI PANDA VS	// 0 //
326	D-WP(C)/16363/2024	RASMITA KHILAR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
327	D-WP(C)/16364/2024	PRAVATI @ PRATIVA SAHOO VS SUDHIRA KUMAR SAHOO	PRAVASH CHANDRA JENA VS	// 0 //
328	D-WP(C)/16365/2024	SANTOSH KUMAR DHAR VS TATA POWER CENTRAL DISTRIBUTION LTD.(TPCODL)	SURESH KUMAR MISHRA VS	// 0 //
329	D-WP(C)/16369/2024	ANIYA KUMAR BARAL	AMIYA KUMAR TARAI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/16370/2024	THE STATE OF ODISHA DR. BISWESWAR ACHARYA	RANJAN KUMAR ROUT	//
		VS	VS	0
331	D-WP(C)/16372/2024	STATE OF ODISHA PURNA CHANDRA ANDIA	PRAVASH CHANDRA JENA	//
		VS	VS	0
332	D-WP(C)/16376/2024	STATE OF ODISHA HAREKRUSHNA DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
333	D-WP(C)/16378/2024	STATE OF ODISHA DIPIKA DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
334	D-WP(C)/16379/2024	STATE OF ODISHA JANARDAN DASH	SOMANATH MISHRA	//
		VS	VS	0
335	D-WP(C)/16380/2024	ORISSA LIFT IRRIGATION CORPORATION LTD, BBSR ASWINI KUMAR NAYAK	ALOK KUMAR PANDA	//
		VS	VS	0
336	D-WP(C)/16383/2024	STATE OF ODISHA KANAKALATA NAYAK	SUBHRANSHU BHUSAN MOHANTY	//
		VS	VS	0
337	D-WPCRL/10857/2024	STATE OF ODISHA NAROTTAM PAHADSINGH	UMAKANTA MISHRA	//0
		VS	VS	0
338	D-ABLAPL/10812/2024	STATE OF ODISHA BUBU SETH @ BABULI	SUSANTA KUMAR SAHU	//
		VS	VS	0
339	D-ABLAPL/10816/2024	STATE OF ODISHA ANIRUDDHA ROUT	AKASH BHUYAN	//
		VS	VS	0
340	D-ABLAPL/10817/2024	STATE OF ODISHA SAGAR KUMAR MALLICK	AKASH BHUYAN	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-ABLAPL/10820/2024	STATE OF ODISHA KANHU TARAI VS	RANJAN KUMAR ROUT VS	// KUJANGA /66 /2024 ()
342	D-ABLAPL/10821/2024	STATE OF ODISHA JABDU SAHU VS	JAGABANDHU SAHU VS	// GAISILET /75 /2024 ()
343	D-ABLAPL/10825/2024	STATE OF ODISHA LINGARAJ MEHER VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /73 /2024 ()
344	D-ABLAPL/10833/2024	STATE OF ODISHA AKASH @ AKASH DEHURY VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /216 /2024 ()
345	D-ABLAPL/10838/2024	STATE OF ODISHA ANANTA NARAYAN PANIGRAHI VS	RAJENDRA NARAYAN ROUT VS	// SORO /209 /2024 ()
346	D-ABLAPL/10844/2024	STATE OF ODISHA BHANJUA DALEI @ BHANJAN DALEI VS	SANGRAM KESHARI ROUT VS	// DHARMASALA /175 /2024 ()
347	D-ABLAPL/10846/2024	STATE OF ODISHA RAMAKANTA SATAPATHY VS	SAKTI PRASAD DAS VS	// JATNI P.S. /131 /2024 ()
348	D-ABLAPL/10850/2024	STATE OF ODISHA PRAMOD KUMAR KHANDUAL VS	MAHIMANANDA SWAIN VS	// BINJHARPUR /263 /2019 ()
349	D-ABLAPL/10854/2024	STATE OF ODISHA SANJAYA KUMAR SAMANTRAY VS	SURYAKANTA DWIBEDI VS	// FATEGARH /64 /2023 ()
350	D-ABLAPL/10856/2024	STATE OF ODISHA CHITTA RANJAN BHOI VS	DILLIP KUMAR RAY VS	// SORO /256 /2024 ()
351	D-ABLAPL/10865/2024	STATE OF ODISHA NITEN TOPPO VS STATE OF ODISHA	NARESH KUMAR NAIK VS	// LEPHRIPADA /61 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/10866/2024	RABI NARAYAN BEHERA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	NILGIRI /118 /2024 () //
353	D-ABLAPL/10869/2024	HARI HARA BENIA @ HARIHAR BENYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANDHUGOAN /35 /2024 () //
354	D-ABLAPL/10871/2024	SIMANCHALA BENIA @ BENYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANDHUGOAN /35 /2024 () //
355	D-ABLAPL/10875/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /54 /2024 () //
356	D-ABLAPL/10876/2024	ABHIJEET MAHATO VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	JHARPOKHARIA /74 /2024 () //
357	D-ABLAPL/10881/2024	KANHU MAHALIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /137 /2024 () //
358	D-ABLAPL/10882/2024	ABHAYA NAYAK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BARI /203 /2024 () //
359	D-ABLAPL/10887/2024	MANAS RANJAN NAYAK @ MANAS KUMAR NAYAK VS STATE OF ODISHA	MD. RIAZ VS	TIHIDI /324 /2023 () //
360	D-ABLAPL/10889/2024	AMIT KUMAR JENA VS STATE OF ODISHA	ROBIN SAHOO VS	BRAHMAGIRI /300 /2023 () //
361	D-ABLAPL/10891/2024	GAGAN BIHARI JENA VS STATE OF ODISHA	ROBIN SAHOO VS	BRAHMAGIRI /300 /2023 () //
362	D-ABLAPL/10892/2024	SHRADHANJALI JENA VS STATE OF ODISHA	ROBIN SAHOO VS	BRAHMAGIRI /300 /2023 () //
363	D-ABLAPL/10894/2024	ASHIS KUMAR JENA	ROBIN SAHOO	BRAHMAGIRI /300 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/10895/2024	AKASH NAIK	JEETENDRA SAHU	DHENKANAL TOWN /133 /2024
		VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/10896/2024	MANJULA JENA	ROBIN SAHOO	BRAHMAGIRI /300 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/10897/2024	SWADHIN KUMAR JENA	ROBIN SAHOO	BRAHMAGIRI /300 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/10899/2024	SURYA KANTA DIGAL	CHHABI BEHERA	PHULBANI TOWN /203 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/10907/2024	PARBATI KAR	PRATYUSHA NAIDU	PANIKOILI /129 /2024
		VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/10913/2024	SAMIR MANGARAJ @ SAMIR KUMAR MANGARAJ	BIJAY KUMAR BEHERA	KHURDA SADAR /76 /2024
		VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/10918/2024	SURESH CHANDRA SAHOO	SUSANTA KUMAR BARAL	ATHGARH /107 /2024
		VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/10924/2024	SANGRAM KUMAR SAHOO @ SANGRAM SAHOO	AKASH BHUYAN	PARADEEP LOCK /72 /2024
		VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/10925/2024	SK. ABDUL JABAR	BHARAT BHUSAN ROURTRAY	KHAMAR /7 /2024
		VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/10926/2024	SK. GOLAM	BHARAT BHUSAN ROURTRAY	KHAMAR /7 /2024
		VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/10934/2024	B TARINI PATRO @ BADIPALI TARINI PATRO @ RAJU PATRA	SUJIT KUMAR PATTNAIK	PATTAPUR (DIGAPAHANDI) /829 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/10937/2024	STATE OF ODISHA MANASA SUMANTARAY @ MANAS KUMAR SUMANTARAY VS	JYOTIRMAYA SAHOO VS	// BEGUNIAPADA /162 /2024 ()
376	D-ABLAPL/10951/2024	STATE OF ODISHA BINAYAK MOHAPATRA VS	RAGHUNATH BISWAL VS	// MAHILA P.S. BUXIBAZAR /47 /2024 ()
377	D-ABLAPL/10953/2024	STATE OF ODISHA NIBAS KUMAR BEHERA VS	PRADEEP KUMAR DAS VS	// BARANGA /161 /2024 ()
378	D-ABLAPL/10962/2024	STATE OF ODISHA MANJU DAS VS	BIBHU PRASAD MOHANTY VS	// SAMBALPUR TOWN /118 /2024 ()
379	D-ABLAPL/10968/2024	STATE OF ODISHA SANJAY LALAL VS	SUJIT KUMAR ACHARYA VS	// RAGHUNATHPALI /200 /2024 ()
380	D-ABLAPL/10971/2024	STATE OF ODISHA RAMAHARI JENA @ KAMBUNATH JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /151 /2024 ()
381	D-ABLAPL/10976/2024	STATE OF ODISHA SOMANATH PARIDA VS	BIBEKANANDA MAHAPATRA VS	// LAXMISAGAR P.S. /63 /2024 ()
382	D-ABLAPL/10979/2024	STATE OF ODISHA SHUKURA KHILA @ SUKRA KHILLA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	// CHITRAKONDA /69 /2024 () //

ORISSA HIGH COURT

MISC CASES FILED on :10/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/6258/2024 CONTR/9/2024	BANDHNA TOPPO MP		3/2024
2	D-SAO/7/2005 SAO/7/2005	HARAMANI DIBYA@PANDA MP	M/S.SABITA R.PATTNAIK	12/2024
3	D-CRLMA/8841/2024 CRLMA/57/2024	RAJAT GUPTA MP	M/S LALIT KUMAR MAHARANA,RAJASHREE BARIK	23/2024
4	D-CRLMA/10954/2024 CRLMA/ /	PRASANTA JAIN @ PRASHANT JAIN MP	SIDHARTHA DAS	24/2024
5	D-CRP/16243/2024 CRP/ /	TUSAGRA PRUSETH MP	NRUSINGH CH. ROUT	26/2024
6	D-WPC(OAC)/991/2018 WPC(OAC)/991/2018	JAGANNATH BEHERA MP		34/2024
7	D-TRPCRL/115/2023 TRPCRL/115/2023	CHOUDHURY SATYABRATA ROUT MP	AJIT CHANDRA MOHAPATRA	35/2024
8	D-MSA/1/2016 MSA/1/2016	RAJKISHORE MOHARANA MP	M/S.BHAKTAHARI MOHANTY	59/2024
9	D-CRLMP/1270/2022 CRLMP/1270/2022	M/S.QUARTZ INFRA AND ENGINEERING PVT. LTD. MP		90/2024
10	D-TRP(C)/431/2023 TRP(C)/431/2023	INDU SUNA MP	DEEPAK RANJAN SUNDARAY	92/2024
11	D-TRP(C)/16366/2024 TRP(C)/ /	SUDESHNA MOHAPATRA @ PANI MP	SUDEEP KUMAR SARANGI	93/2024
12	D-RVWPET/16195/2024 RVWPET/ /	JANMEJAY DAS MP	JAGAJIBAN PRADHAN	112/2024
13	D-RVWPET/16195/2024 RVWPET/ /	JANMEJAY DAS MP	JAGAJIBAN PRADHAN	113/2024
14	D-CMAPL/16312/2024 CMAPL/ /	RAKESH KUMAR SAHOO MP	ADV	141/2024
15	D-CMAPL/806/2023 CMAPL/806/2023	JEMADEI SAHU MP	RABINDRA NATH DEBATA	142/2024
16	D-CMAPL/806/2023 CMAPL/806/2023	JEMADEI SAHU MP	RABINDRA NATH DEBATA	143/2024
17	D-RPFAM/434/2023 RPFAM/434/2023	SOUMENDRA PRASAD RATH MP	PRATAP CHANDRA MISHRA	158/2024
18	D-RPFAM/16279/2024 RPFAM/ /	MISHRA THELA MP	AMBIKA PRASAD RAY	159/2024
19	D-MATA/16271/2024 MATA/ /	SWAROOP MOHANTY MP	SUSHANT KUMAR PRADHAN	159/2024
20	D-CONTC/6134/2023 CONTC/6134/2023	MANASI SINHA MP	M/S JYOTIRMAYA GUPTA	233/2024
21	D-CONTC/6218/2023 CONTC/6218/2023	DEEPAK KUMAR MOHANTY MP	RANJIT SAMAL	234/2024
22	D-CONTC/604/2024 CONTC/72/2024	SIDHARTHA SHANKAR DASH MP		235/2024
23	D-CONTC/8329/2023 CONTC/8329/2023	MANOJ KUMAR PRADHAN MP	AVIJIT PATNAIK	236/2024
24	D-CONTC/4511/2024 CONTC/1027/2024	BIDYUT BHUSAN KAR MP	M/S.GOPAL CHARAN MOHANTY	237/2024
25	D-SA/191/1999 SA/191/1999	SEGA KISHAN MP	M/S.PRADIPTA MOHANTY, M/S.PRONOY MOHANTY, P.K.PASAYAT, F	302/2024
26	D-SA/191/1999	SEGA KISHAN	M/S.PRADIPTA MOHANTY, M/S.PRONOY MOHANTY, P.K.PASAYAT, F	

	SA/191/1999	MP		303/2024
27	D-SA/191/1999	SEGA KISHAN	M/S.PRADIPTA MOHANTY, M/S.PRONOY MOHANTY, P.K.PASAYAT, P	
	SA/191/1999	MP		304/2024
28	D-CRLREV/10826/2024	CHANDRAKANTA PRADHAN	SUBRATA MISHRA	
	CRLREV/ /	MP		312/2024
29	D-CRLREV/10872/2024	SUSANTA KUMAR SAHOO	SIDHESWAR RATH	
	CRLREV/ /	MP		313/2024
30	D-CRLREV/10872/2024	SUSANTA KUMAR SAHOO	SIDHESWAR RATH	
	CRLREV/ /	MP		314/2024
31	D-CRLREV/10890/2024	HARI KRUSHNA MAHANTY	AKASH BHUYAN	
	CRLREV/ /	MP		315/2024
32	D-CRLREV/205/2023	TRILOCHAN PANDA	BIJAY KUMAR MOHANTY	
	CRLREV/205/2023	MP		316/2024
33	D-CRLREV/10982/2024	S.SUMERU SUBIDHI	SIDHARTH PRASAD DAS	
	CRLREV/ /	MP		317/2024
34	D-CRLREV/10982/2024	S.SUMERU SUBIDHI	SIDHARTH PRASAD DAS	
	CRLREV/ /	MP		318/2024
35	D-FAO/142/2023	REGIONAL DIRECTOR, ESIC	AMARENDRA PRASAD RAY	
	FAO/142/2023	MP		347/2024
36	D-FAO/16353/2024	AJAY KUMAR SAMAL	PRAJIT KUMAR PRADHAN	
	FAO/ /	MP		348/2024
37	D-BLAPL/6617/2024	ANIL SONY		
	BLAPL/2620/2024	MP		378/2024
38	D-BLAPL/5068/2023	ASHIS KU. SREECHANDAN @ ASHIS SRICIRANENDRA NARAYAN ROUT		
	BLAPL/5068/2023	MP		379/2024
39	D-BLAPL/10948/2024	B.K.BISHESWAR SADANGI @ AKASH	DEVASHIS PANDA	
	BLAPL/ /	MP		380/2024
40	D-BLAPL/10335/2024	SUFIA SULTANA	IPSIT AUROBINDO ACHARYA	
	BLAPL/3305/2024	MP		381/2024
41	D-BLAPL/10335/2024	SUFIA SULTANA	IPSIT AUROBINDO ACHARYA	
	BLAPL/3305/2024	MP		382/2024
42	D-BLAPL/7038/2024	SANTANU DAS	DIBYA PRAKASH MISHRA	
	BLAPL/2201/2024	MP		383/2024
43	D-CMP/16110/2024	SHYAM SUNDAR MOHARANA	TUSAR KUMAR MISHRA	
	CMP/ /	MP		406/2024
44	D-CMP/14827/2024	LATIF KHAN	SATRUGHNA DASH (A)	
	CMP/ /	MP		407/2024
45	D-CMP/16310/2024	SANJUKTA PANIGRAHI	DEBENDRA NARAYAN PATTANAIAK	
	CMP/ /	MP		408/2024
46	D-CMP/16351/2024	HARI SHANKAR MISHRA	MOHENDRA KUMAR MOHAPATRO	
	CMP/ /	MP		409/2024
47	D-RSA/16242/2024	GANDHI POLLAI	DEEPALI MAHAPATRA	
	RSA/ /	MP		447/2024
48	D-RSA/16316/2024	KUNI NAIK@SOI	AUROVINDA MOHANTY	
	RSA/ /	MP		448/2024
49	D-RSA/16316/2024	KUNI NAIK@SOI	AUROVINDA MOHANTY	
	RSA/ /	MP		449/2024
50	D-ABLAPL/2877/2024	TRINATH SAHOO		
	ABLAPL/1135/2024	MP		657/2024
51	D-ABLAPL/2863/2024	TRINATH SAHOO		
	ABLAPL/1139/2024	MP		658/2024
52	D-ABLAPL/1684/2024	SUMITRA MAITY		
	ABLAPL/783/2024	MP		659/2024
53	D-ABLAPL/15008/2017	AKHAYA SUTAR	MANOJ KUMAR PANDA	
	ABLAPL/15008/2017	MP		660/2024
54	D-ABLAPL/4005/2024	DUSMANTA KUMAR ROUT @ BISU ROUT		
	ABLAPL/1541/2024	MP		661/2024
55	D-ABLAPL/6379/2024	SIBA NAIK		
	ABLAPL/2331/2024	MP		662/2024
56	D-ABLAPL/317/2024	SK SALIM		
	ABLAPL/463/2024	MP		663/2024
57	D-ABLAPL/4281/2024	MD. GAIS		
	ABLAPL/1754/2024	MP		664/2024

58	D-ABLAPL/6740/2024 ABLAPL/2449/2024	MOHAMMAD SHAFIK MP		665/2024
59	D-ABLAPL/7395/2024 ABLAPL/2782/2024	SANKAR SING @ SHANKAR SING MP		666/2024
60	D-ABLAPL/1848/2024 ABLAPL/1639/2024	BIJAY SANA MP		667/2024
61	D-ABLAPL/4934/2023 ABLAPL/4934/2023	DEBADUTTA BEHERA MP		668/2024
62	D-ABLAPL/8670/2023 ABLAPL/8670/2023	SHYAM SUNDER DAS MP		669/2024
63	D-MACA/393/2023 MACA/393/2023	THE DIVL. MANAGER, DO I, T.P. CELL, M/S. SUBRATINDIA ASSURANCE CO. LTD. MP		758/2024
64	D-MACA/1001/2023 MACA/1001/2023	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD. MP		759/2024
65	D-MACA/1001/2023 MACA/1001/2023	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD. MP		760/2024
66	D-MACA/1001/2023 MACA/1001/2023	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD. MP		761/2024
67	D-MACA/1194/2023 MACA/1194/2023	RINARANI BEHURIA MP	BIRANCHI NARAYAN RATH	762/2024
68	D-MACA/16319/2024 MACA/ /	M/S. MAGMA HDI GENERAL INSURANCE CO.LTD., BBSR MP		763/2024
69	D-MACA/16319/2024 MACA/ /	M/S. MAGMA HDI GENERAL INSURANCE CO.LTD., BBSR MP		764/2024
70	D-MACA/16320/2024 MACA/ /	MANAGER(LLEGAL), TATA AIG GENERAL INSURANCE CO.LTD. MP		765/2024
71	D-MACA/16320/2024 MACA/ /	MANAGER(LLEGAL), TATA AIG GENERAL INSURANCE CO.LTD. MP		766/2024
72	D-MACA/16328/2024 MACA/ /	M/S. MAGMA HDI GENERAL INSURANCE CO.LTD., BBSR MP		767/2024
73	D-MACA/16328/2024 MACA/ /	M/S. MAGMA HDI GENERAL INSURANCE CO.LTD., BBSR MP		768/2024
74	D-MACA/16336/2024 MACA/ /	L.M, M.S, SRIRAM GENERAL INSURANCE CO.LTD. MP		769/2024
75	D-MACA/16336/2024 MACA/ /	L.M, M.S, SRIRAM GENERAL INSURANCE CO.LTD. MP		770/2024
76	D-MACA/16338/2024 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD. MP		771/2024
77	D-MACA/16338/2024 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD. MP		772/2024
78	D-MACA/16340/2024 MACA/ /	ORIENTAL INSURANCE COMPANY LTD. MP	G.P.DUTTA	773/2024
79	D-MACA/16340/2024 MACA/ /	ORIENTAL INSURANCE COMPANY LTD. MP	G.P.DUTTA	774/2024
80	D-MACA/16343/2024 MACA/ /	ORIENTAL INSURANCE COMPANY LTD. MP	G.P.DUTTA	775/2024
81	D-MACA/16343/2024 MACA/ /	ORIENTAL INSURANCE COMPANY LTD. MP	G.P.DUTTA	776/2024
82	D-CRLA/1/2023 CRLA/1/2023	DAMBARU@DAMBARUDHAR DAS MP	BHABANI SHANKAR DASPARIDA	838/2024
83	D-CRLA/6560/2024 CRLA/329/2024	GUNANIDHI SAHU MP	JNYANANANDA PANDA	839/2024
84	D-CRLA/980/2022 CRLA/980/2022	SAMIR KALO@CHIKU MP	BIJAYA KUMAR RAGADA	840/2024
85	D-CRLA/700/2014 CRLA/700/2014	MANTU@AMAL BHATTACHA MP	MR.DEBASIS SARANGI	841/2024
86	D-CRLA/10903/2024 CRLA/ /	SOMU @ SOUMYA RANJAN PATRA MP	CHEERA RANJAN SATAPATHY	842/2024
87	D-CRLA/10903/2024 CRLA/ /	SOMU @ SOUMYA RANJAN PATRA MP	CHEERA RANJAN SATAPATHY	843/2024
88	D-CRLA/258/2023 CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU MP	SUDEEP KUMAR SARANGI (ASHOK KU. SARANGI)	844/2024
89	D-CRLA/10960/2024	PANCHU @ PANCHANAN PRADHAN	ASUTOSH TRIPATHY	

	CRLA/ /	MP		845/2024
90	D-CRLA/10960/2024 CRLA/ /	PANCHU @ PANCHANAN PRADHAN MP	ASUTOSH TRIPATHY	846/2024
91	D-CRLA/10960/2024 CRLA/ /	PANCHU @ PANCHANAN PRADHAN MP	ASUTOSH TRIPATHY	847/2024
92	D-CRLMC/3070/2024 CRLMC/406/2024	SK BANGURU @ RAFIQUE MP		900/2024
93	D-CRLMC/2529/2023 CRLMC/2529/2023	ANUBHAV MOHANTY MP	CHANDANA MISHRA,MR. LALITENDU MISHRA	901/2024
94	D-CRLMC/10733/2024 CRLMC/ /	CH. SRINIVAAS RAO MP	DEBASIS SARANGI	902/2024
95	D-CRLMC/1448/2024 CRLMC/108/2024	HUSIYA RAITA MP		903/2024
96	D-CRLMC/8125/2024 CRLMC/ /	SWAGATIKA NAYAK MP	TAPAS KUMAR ACHARYA	904/2024
97	D-CRLMC/10864/2024 CRLMC/ /	BIJAYA KUMAR PANIGRAHI MP	RAMESH AGARWAL	905/2024
98	D-CRLMC/10870/2024 CRLMC/ /	GANDHARBA MOHARANA MP	ADV	906/2024
99	D-CRLMC/10874/2024 CRLMC/ /	ASHOK NAIK MP	ANUP KUMAR MOHAPATRA	907/2024
100	D-WA/687/2022 WA/687/2022	STATE OF ODISHA MP	HARMOHAN DHAL, AGA	1904/2024
101	D-WA/16182/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1905/2024
102	D-WA/16182/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1906/2024
103	D-WA/16182/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1907/2024
104	D-WA/16185/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1908/2024
105	D-WA/16185/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1909/2024
106	D-WA/16185/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1910/2024
107	D-WA/16194/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1911/2024
108	D-WA/16194/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1912/2024
109	D-WA/16194/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	1913/2024
110	D-WA/16247/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	1914/2024
111	D-WA/16247/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	1915/2024
112	D-WA/16247/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	1916/2024
113	D-WA/16245/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	1917/2024
114	D-WA/16245/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	1918/2024
115	D-WA/16245/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	1919/2024
116	D-WA/16251/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY,A.G.A	1920/2024
117	D-WA/16251/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY,A.G.A	1921/2024
118	D-WA/16267/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY, A.S.C.	1922/2024
119	D-WA/16267/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY, A.S.C.	1923/2024
120	D-WA/16267/2024 WA/ /	STATE OF ODISHA MP	PRASANNA KUMAR MOHANTY, A.S.C.	1924/2024

121	D-WA/11173/2024 WA/ /	MANOJ KUMAR PATI MP		1925/2024
122	D-WA/16292/2024 WA/ /	BIKASH BEHERA MP	SAGARIKA SAHOO	1926/2024
123	D-WA/16292/2024 WA/ /	BIKASH BEHERA MP	SAGARIKA SAHOO	1927/2024
124	D-WA/16349/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1928/2024
125	D-WA/16349/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1929/2024
126	D-WA/16349/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1930/2024
127	D-WA/16381/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1931/2024
128	D-WA/16381/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1932/2024
129	D-WA/16381/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	1933/2024
130	D-WP(C)/19734/2023 WP(C)/19734/2023	KISHORE CHANDRA PATEL MP	AMIT PRASAD BOSE	5167/2024
131	D-WP(C)/19734/2023 WP(C)/19734/2023	KISHORE CHANDRA PATEL MP	AMIT PRASAD BOSE	5168/2024
132	D-WP(C)/19734/2023 WP(C)/19734/2023	KISHORE CHANDRA PATEL MP	AMIT PRASAD BOSE	5169/2024
133	D-WP(C)/12842/2024 WP(C)/7102/2024	GOPAL CHANDRA SAHOO MP	SURYAKANTA DASH	5170/2024
134	D-WP(C)/12832/2024 WP(C)/7112/2024	PARTHA SARATHI SETHI MP	SURYAKANTA DASH	5171/2024
135	D-WP(C)/16201/2024 WP(C)/ /	MAINA BARIK MP	SARAT CHANDRA MEKAP	5172/2024
136	D-WP(C)/11861/2024 WP(C)/6897/2024	DEBAPRASAD SAMAL MP		5173/2024
137	D-WP(C)/16206/2024 WP(C)/ /	VEDIKA RESOURCES MP	ARYA TRIPATHY	5174/2024
138	D-WP(C)/16210/2024 WP(C)/ /	SARASWATI MOHARANA MP	SASWATI MOHAPATRA	5175/2024
139	D-WP(C)/16210/2024 WP(C)/ /	SARASWATI MOHARANA MP	SASWATI MOHAPATRA	5176/2024
140	D-WP(C)/9583/2024 WP(C)/5708/2024	DILIP KUMAR PRADHAN MP		5177/2024
141	D-WP(C)/5854/2021 WP(C)/5854/2021	UNION OF INDIA MP	ABINASH ROURAY	5178/2024
142	D-WP(C)/16214/2024 WP(C)/ /	DILIP KUMAR GIRI MP	JAGAJIBAN PRADHAN	5179/2024
143	D-WP(C)/13783/2024 WP(C)/7867/2024	DHANALAXMI ALATIA MP		5180/2024
144	D-WP(C)/13792/2024 WP(C)/7870/2024	RABINDRA KUMAR DAKUA MP		5181/2024
145	D-WP(C)/13790/2024 WP(C)/7874/2024	ADITYA NARAYAN SWAIN MP		5182/2024
146	D-WP(C)/13787/2024 WP(C)/7877/2024	SIDHARTHA PRASAD PANDA MP		5183/2024
147	D-WP(C)/16217/2024 WP(C)/ /	SUDHAKAR PRADHAN MP	SIDHESWAR MALLIK	5184/2024
148	D-WP(C)/36957/2022 WP(C)/36957/2022	SUMITRA ROUT @ SUMITRA MP	MOHENDRA KUMAR MOHAPATRO	5185/2024
149	D-WP(C)/22572/2023 WP(C)/22572/2023	NILA VIDHU KUMAR MP	AGASTI KANUNGO	5186/2024
150	D-WP(C)/22679/2023 WP(C)/22679/2023	DEVARANJAN DANG MP	KALPATARU PANIGRAHI	5187/2024
151	D-WP(C)/1206/2019 WP(C)/1206/2019	GOBINDA CHANDRA MALLICK MP	M/S P.R.PATNAIK	5188/2024
152	D-WP(C)/9107/2024	AJIT KUMAR MUDULI		

	WP(C)/5780/2024	MP		5189/2024
153	D-WP(C)/876/2013	MAHESH KU.MEHER		
	WP(C)/876/2013	MP		5190/2024
154	D-WP(C)/3903/2024	HIMANSU MOHAN MISHRA	ARUN KUMAR ACHARYA	
	WP(C)/2076/2024	MP		5191/2024
155	D-WP(C)/3903/2024	HIMANSU MOHAN MISHRA	BHABANI SANKAR TRIPATHY (1)	
	WP(C)/2076/2024	MP		5192/2024
156	D-WP(C)/16282/2024	M/S. SUNDAR PRAVAT DAS	SUDHANSHU KUMAR DAS	
	WP(C)/ /	MP		5193/2024
157	D-WP(C)/17434/2023	SATYARANJAN PUSTI	SAILESH CHANDRA SAMANTARAY	
	WP(C)/17434/2023	MP		5194/2024
158	D-WP(C)/17437/2023	SATYARANJAN PUSTI	SAILESH CHANDRA SAMANTARAY	
	WP(C)/17437/2023	MP		5195/2024
159	D-WP(C)/14813/2024	TRIBIKRAM BHOI	AVIJIT PATNAIK	
	WP(C)/7848/2024	MP		5196/2024
160	D-WP(C)/16286/2024	KHADALA GOUDA	DURGESH NARAYAN RATH	
	WP(C)/8926/2024	MP		5197/2024
161	D-WP(C)/15040/2024	HIMANSU SEKHAR SAHU	AVIJIT PATNAIK	
	WP(C)/8107/2024	MP		5198/2024
162	D-WP(C)/11411/2024	SANAT KUMAR SADANGI		
	WP(C)/7475/2024	MP		5199/2024
163	D-WP(C)/11420/2024	NARESH SUBUDHI		
	WP(C)/7814/2024	MP		5200/2024
164	D-WP(C)/16297/2024	M/S BARGARH BIO FUELS DEVELOPMENT FOUNDATION, BARGARH		
	WP(C)/8903/2024	MP		5201/2024
165	D-WP(C)/29977/2023	SURENDRA CHAND	DURLLABHA RANJAN MISHRA	
	WP(C)/29977/2023	MP		5202/2024
166	D-WP(C)/39762/2023	M/S SRI SAI CONSTRUCTIONS, BBSR		
	WP(C)/39762/2023	MP		5203/2024
167	D-WP(C)/16321/2024	LAXMIPRIYA MOHARANA	ROBIN SAHOO	
	WP(C)/ /	MP		5204/2024
168	D-WP(C)/16323/2024	PURUSHOTTAM MISHRA	RABINDRA NATH PANDA	
	WP(C)/ /	MP		5205/2024
169	D-WP(C)/16339/2024	SAROJ KUMAR DAS	AMISHA RANASINGH	
	WP(C)/ /	MP		5206/2024
170	D-WP(C)/16341/2024	M/S. ADITYA ALUMINIUM , LAPANGA, SASHAMUSUN	SUBHAM SUNDAR TRIPATHY	
	WP(C)/ /	MP		5207/2024
171	D-WP(C)/16344/2024	M/S.BMT PROFILE, MAYURBHANJ	DEBASISH HAZRA	
	WP(C)/ /	MP		5208/2024
172	D-WP(C)/16347/2024	JANMEJAYA MOHANTY	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		5209/2024
173	D-WP(C)/16348/2024	SARAT CHANDRA MOHAPATRA	SWARUP KUMAR PATNAIK	
	WP(C)/ /	MP		5210/2024
174	D-WP(C)/15559/2023	PUSPANJALI GAANA	RUDRA PRASAD KAR	
	WP(C)/15559/2023	MP		5211/2024
175	D-WP(C)/20203/2018	SUSHANTA KUMAR MOHANTA		
	WP(C)/20203/2018	MP		5212/2024
176	D-WP(C)/35120/2023	KAHNU CHARAN NAYAK	SAMAY KUMAR RAY	
	WP(C)/35120/2023	MP		5213/2024
177	D-WP(C)/16361/2024	RAJENDRA KUMAR MISHRA	MANORANJAN MISHRA	
	WP(C)/ /	MP		5214/2024
178	D-WP(C)/16365/2024	SANTOSH KUMAR DHAR	SURESH KUMAR MISHRA	
	WP(C)/ /	MP		5215/2024
179	D-WP(C)/16370/2024	DR. BISWESWAR ACHARYA	RANJAN KUMAR ROUT	
	WP(C)/ /	MP		5216/2024
180	D-WP(C)/15964/2024	RUPAK KUMAR ROUT	JAYANTA KUMAR KHANDAYATRAY	
	WP(C)/ /	MP		5218/2024